

CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL
SCO 147-148 SECTOR 17-C CHANDIGARH
SINGLE MEMBER BENCH
CAUSELIST

Court No. : 2

Date : 16/11/2017
Day : Thursday
Time : 10:30A.M


CORAM:

Hon'ble Dr. Devender Singh, Member Technical

<u>S.No.</u>	<u>APPEAL NO.</u> <u>MISC. MATTERS</u> <u>REGULAR</u> <u>MATTERS</u>	<u>APPELLANT</u>	<u>RESPONDENT</u>	<u>REPRESENTATIVE</u>	<u>REMARKS</u>
1	E/ROM/60341/2017 E/60345/2016	C.C.E Delhi-iii	Chand Industries	DR/IP	F.O. By Member Technical
2	E/4033/2010	C.C.E ROHTAK	RAMA INDUSTRIES,	DR/IP	Not before Member Judicial
3	E/4034/2010	C.C.E Rohtak	Manish Steel Services,	DR/V. LAKSHMI KUMARAN	Not before Member Judicial
4	E/60706/2017	Hawkins Cookers Limited	C.C.E Ludhiana	IP/DR	
5	E/60707/2017	Hawkins Cookers Limited	C.C.E Ludhiana	IP/DR	
6	E/60715/2017	C.C.E Gurgaon I	Maruti Suzuki India Limited	DR/IP	
7	E/60720/2017	Shakti Land Developers	C.C.E Jalandhar	Jagmohan Bansal/DR	
8	ST/60731/2017	Smt Sunita	C.C.E Panchkula	Jitender Kumar Jindal, Advocate, /DR	
9	ST/60732/2017	Anil Kumar	C.C.E Panchkula	Jitender Kumar Jindal, Advocate, /DR	
10	ST/60755/2017	Ms Sachin Shridhar And Ram Kumar	C.C.E Chandigarh-i	VIKRANT KACKRIA/DR	
11	E/60757/2017	Ms Hi Tech Transformers	C.C.E Jammu & Kashmir	A.S. GILL/R.K. SOOD/DR	


Prepared By


Checked By


Assistant Registrar/Sr.PS
CESTAT Chandigarh